393 Fresident's Pension AGRAHAYANA 28, 1907 (SAKA) Salary and Allowances 394 (Amdt.) Bill of Leaders of opposition in Parliament (Amendment) Bill, 1985

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIA-MENT (AMENDMENT) BILL, 1985

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

SHRI H.K.L. BHAGAT: Sir, I introduce the Bill.

SALARIES AND ALLOWANCES OF MINISTERS (AMENDMENT) BILL, 1985

[English]

THE MINISTER OF HOME AFF-AIRS (SHRI SB CHAVAN): I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."

The motion was adopted.

SHRI S.B. CHAVAN: I introduce the Bill.

PRESIDENT'S PENSION (AMEND-MENT) BILL, 1985

[English]

THE MINISTER OF HOME AFF. AIRS (SHRI-S.B. CHAVAN): I beg to move for leave to introduce a Bill to amend the President's Pension Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a
Bill to amend the President's
Pension Act, 1951.

The motion was adopted,

SHRI S.B. CHAVAN: I introduce the Bill.

SALARIES AND ALLOWANCES OF OFFICERS OF PARLIAMENT (AMEND-MENT) BILL, 1985

[English]

THE MINISTER OF PARLIMEN-TARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953.

The motion was adopted.

SHRI H.K.L. BHAGAT: I introduce the Bill.

SALARY AND ALLOWANCES OF LEADERS OF OPPOSITION IN PARLI-AMENT (AMENDMENT) BILL, 1985

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): I beg to move for leave to introduces a Bill further to amend the salary and Allowance of Leaders of opposition in Parliament Act, 1977.